

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 287/15
PETITION NUMBER : TP 38/17
NAME OF THE PETITIONER (S) : OASIS INFRASTRUCTURE PVT. LTD.,
MUMBAI
NAME OF THE RESPONDENT (S) : HAJEE A.P. BAVA AND COMPANY
CONSTRUCTIONS PVT. LTD BENGALURU
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
-------	--	--	-----------

~~Mohammed~~
MOHAMMED YUNUS
NAWAR
9916196674

Advocate for
the Petitioner

Yunus NAWAR

None appeared for both sides. Registry to issue notices to both sides.

Posted to 14.03.2017. Shri Mohammed Yunus, Advocate, appearing for the petitioner since turned up. He is informed of the date of hearing. He is directed to file 2 sets of copies and to comply with Rule 3 of the Insolvency and Bankruptcy Rules. He is also directed to serve notices on the respondents by collecting it from the Registry.

Call on 14.03.2017.


MEMBER (J)


MEMBER (T)